

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5979
ANSWERED ON:08.09.2011
PENSION SCHEMES
Bhaiya Shri Shivraj;Singh Shri Ravneet

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to increase the amount provided under handicapped pension scheme, old age pension scheme and other pension schemes keeping in view the rise in prices;
- (b) whether the Government is contemplating to provide economic assistance to the voluntary organizations running old age homes and other homes for the welfare of the disabled;
- (c) if so, the detail regarding the provision of assistance and the action likely to be taken by the Government in this regard;
- (d) if not, the reasons therefor;
- (e) whether the Government is considering any alternative for the care of those elderly whose family income falls in the higher income group but they are not being looked after by their wards; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): No, Sir. At present there is no proposal to increase the amount provided under disability, old age and widow pension schemes under National Social Assistance Programme (NSAP).
- (b) to (d): The Ministry of Social Justice and Empowerment is implementing the Scheme of Integrated Programme for Older Persons (IPOP) since 1992. Financial assistance is provided to voluntary organisation for running and maintenance of old age homes. The Ministry is also implementing Deendayal Disabled Rehabilitation Scheme under which financial assistance is provided to voluntary organisations inter-alia for running homes for the welfare of disabled.
- (e) to (f): At present, there is no such proposal under consideration.